

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-129/2006/6589/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Naim Uddin Ahmed,  
District & Sessions Judge,  
Baksa.

Dated Guwahati, the 14<sup>th</sup> August, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. DJ/BAK/2024/2381 dated 05.08.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 05.08.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 05.08.2024 till the morning of 06.08.2024.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-129/2006/6590/A dated , 14-08-24**  
Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
